# Central Administrative Tribunal Principal Bench, New Delhi.

CP-169/2017 in OA-3008/2016 MA-1784/2017

## New Delhi this the 12th day of May, 2017

Hon'ble Sh. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

Rakesh Kumar Gupta,([VH]) EMP. ID 19900636 Vice Principal),

S/o: Late Sh. Kanhaiya Lal Gupta,

Age: about 52 years old.

R/o: 30/LG-1, Teachers Apartment, Block-A, Dilshad Colony,

Delhi-95.

O/o GBSSS, New Seemapuri,

Delhi-110095.

... Applicant in person

#### Versus

- Dr. M.M. Kutty, (Chief Secretary GNCT Delhi),
  O/o A- Wingh, 5<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-02 Email: csdelhi@nic.in.
- Smt. Saumya Gupta (Director of Education GNCT Delhi), O/o The Director of Education GNCTD, Room No. 12, Old Sectt., Delhi-54.

Email: diredu@nic.in.

3. Smt. PadminiSingla (previous Director of Education), Through Smt. Saumya Gupta (present ED GNCT Delhi), O/o the ED GNCTD, Room No. 12, Old Sectt., Delhi-54. Emails: <a href="mailto:diredu@nic.in">diredu@nic.in</a>, <a href="mailto:diredu@nic.in">diredu@hub.nic.in</a>, <a href="mailto:Padminisingla@gmail.com">Padminisingla@gmail.com</a>.

..Contemnors

(By Advocate : Mr. Anmol Pandita)

### ORDER (ORAL)

## Hon'ble Sh. Shekhar Agarwal, Member (A)

This CP has been filed for alleged non compliance of order dated 05.09.2016, the operative part of which reads as follows:

"2. In view of the aforesaid limited prayer made by the applicant, but without going into the merit of the case, the instant OA is disposed of at the admission stage itself, without issuing notice to the respondents with direction to the respondents to decide the representation dated 11.08.2015 (Annexure A-I) sent by him by email within two months from the date of receipt of a certified copy of the order by a reasoned and speaking order and communicate the same to the applicant."

2. In compliance thereof, the respondents have passed an order on 03.05.2017. A copy of the order has been handed over to us in the Court. On perusal of the same, we are satisfied that our directions have been complied with. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

/sarita/